

Statement 11: Financing of Gross Fiscal Deficit – As Per cent to Total – 2007-08 (BE)

(Per cent)

State	Market Borrowings	Loans from Centre	Small Savings/ NSSF	Loans from LIC, NABARD, NCDC, SBI and other Banks	Small Savings, Provident Funds, etc.	Reserve Funds	Deposits and Advances	Suspense and Miscellaneous	Remittances	Others	Overall Surplus (-) / Deficit (+)	Gross Fiscal Surplus (-) / Deficit (+) (Col. 2 to 12)
1	2	3	4	5	6	7	8	9	10	11	12	13
I. Non-Special Category												
1. Andhra Pradesh	45.5	7.7	38.2	12.8	8.2	2.1	-0.5	—	—	-13.6	-0.3	100.0
2. Bihar	42.3	-13.3	57.4	19.7	7.9	1.0	-8.5	—	—	-6.6	—	100.0
3. Chhattisgarh	5.8	10.9	54.6	17.7	1.5	7.9	1.9	0.4	-0.3	-3.4	3.0	100.0
4. Goa	36.4	5.3	52.4	1.2	4.0	—	2.1	—	—	—	-1.5	100.0
5. Gujarat	2.7	-2.3	96.7	-0.5	—	-4.6	—	—	—	13	-5.5	100.0
6. Haryana	30.2	-3.0	52.4	12.2	29.5	0.8	8.2	39.6	—	5.9	-75.9	100.0
7. Jharkhand	7.1	-3.1	37.5	18.5	4.9	—	-3.6	—	-0.4	38.2	0.9	100.0
8. Karnataka	-7.4	24.2	6.7	7.4	16.1	—	—	—	—	-1.0	53.9	100.0
9. Kerala	19.4	10.2	35.4	8.5	25.8	—	1.8	-0.9	-0.5	-1.4	1.9	100.0
10. Madhya Pradesh	38.1	14.1	42.5	14.9	2.0	-4.7	5.4	—	-1.2	-8.5	-2.5	100.0
11. Maharashtra	11.4	3.6	70.9	7.6	7.7	17.1	10.6	-0.1	—	-2.7	-26.0	100.0
12. Orissa	-32.5	145.2	-35.0	23.6	19.6	-0.3	-9.8	-0.6	—	—	8.2	100.0
13. Punjab	34.0	4.3	37.4	-3.8	15.4	7.8	3.7	-0.1	-0.1	-4.0	5.3	100.0
14. Rajasthan	33.1	11.7	22.0	4.8	26.6	5.7	4.0	—	—	-1.0	-6.7	100.0
15. Tamil Nadu	33.4	14.5	45.0	4.0	7.0	0.8	2.9	-4.3	—	-3.9	0.6	100.0
16. Uttar Pradesh	34.3	-5.4	59.8	2.2	13.7	10.9	2.0	-12.0	—	-0.6	-5.0	100.0
17. West Bengal	19.1	1.0	78.5	-0.1	3.0	0.4	-2.4	—	—	4.1	-3.6	100.0
II. Special Category												
1. Arunachal Pradesh	99.1	-40.0	—	50.4	37.5	—	4.0	-177.0	21.4	-49	153.6	100.0
2. Assam	41.8	-4.0	21.0	7.7	21.6	—	—	—	—	-5.7	17.7	100.0
3. Himachal Pradesh	38.5	6.6	64.5	7.5	25.8	—	—	—	—	-42.9	—	100.0
4. Jammu and Kashmir	10.2	19.8	29.3	14.7	29.0	8.1	-14.1	—	—	-4.2	7.3	100.0
5. Manipur	157.6	-224.6	219.8	4.1	21.8	—	-18.9	9.4	18.9	-4.7	-83.4	100.0
6. Meghalaya	283.8	-17.3	51.1	27.5	66.5	—	16.5	9.1	-26.6	—	-289.3	100.0
7. Mizoram	97.5	-4.4	16.2	4.7	96.8	-0.4	—	—	—	—	-73.3	100.0
8. Nagaland	95.8	-8.4	7.0	10.6	-9.5	—	-42.5	—	—	—	38.7	100.0
9. Sikkim	89.0	-2.3	2.4	9.6	5.7	-0.3	—	—	—	-2.5	-1.6	100.0
10. Tripura	11.1	-4.1	26.7	7.2	12.5	—	1.5	5.9	7.4	—	35.4	100.0
11. Uttarakhand	26.8	2.4	43.3	9.8	-2.9	5.8	5.6	1.7	—	1.9	5.6	100.0
All States	24.3	6.0	49.6	6.8	11.4	3.9	1.4	-1.3	—	-0.9	-1.1	100.0
<i>Memo item:</i>												
1. NCT Delhi	—	—	-67.1	—	—	—	—	—	—	—	167.1	100.0
2. Puducherry	—	33.8	-0.9	—	—	—	—	—	—	—	11.8	100.0

'—': Nil/Negligible.

Note : 1. Same as in Appendix Table 19.

2. The detailed break-up of 'Discharge of Internal Debt' was not available for Arunachal Pradesh and Jammu and Kashmir and the same has been included under 'Others'. The financing items under 'Internal Debt' for these States are, therefore, not on a net basis except 'Others'.

3. 'Others' include Loans from other institutions, compensation bonds, appropriation to contingency fund, inter-state settlement and contingency fund.

Source: Budget Documents of the State Governments.